Declaration of Assets and Liabilities

Year 2024 - 2025

Year 2024 - 2025

Year 2024 - 2025

I, SONI KUMAR, son/daughter/wife of PARMESHWAR, PRASAS

Year 2024 - 2025

Year 20

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	50,000/-	RINA KUMARI	The second secon	A	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	900000/- snspg, Bihus vidhin Mundal	MIL	1111	NIL	NIL
(iii)	Bonds, Debentures and Shares In companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	ML	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	Maruti Alto 800	1/17	MIL	NIL	NIL
(vi)	Jeweliery (give details of weight and value)	NIL	Gold 180gm	NIL	MIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	MIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	MIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	MIL	MIL	NIL	MIL	MIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	KIIL	NIL
(v)	Others (such as interest in property)	NIL	MIL	NL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Ocpartment (s)	Amount outstanding as
(a)	(i) Loans from Banks	NIL	INIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	ML

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	(d) dues to departments dealing with telephones	NIL	NL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	ML	NIL	
	(f) Other dues, If any	NL	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ASSESSMENT YEAR 2024-3 PAN NO - CIKPK 8484 N	ML	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL	
	(iii) Sales Tax (Only in case of proprietary business)	MIL	ML	
***************************************	(iv) Property Tax	MIL	NIL	

Personal Detail

GPF/CPF/PRAN No.	:-	PTS/BLA - 1168
Gender	* -	(M/F)
Date of Birth	1-	0 1 0 1 1 9 8 0 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:-	Bihas Legisletive Assembly Patra
		(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	. **	Patore
I hereby d knowledge and be	eclar	e that the above details are true to the best of my

Signature Solli Kures

Place: Batra
Date: 13.2.91

Name of Employee: SONI KUMAR Designation: OFFICE ATTENSANT

Department: BIHAR LEGISLATIVE ASSEMBLY

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.